

**ORISSA HIGH COURT****FILING REPORT AS ON :06/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0001385/2023	RAJU TANDI VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000071/2022
2	BLAPL/0001386/2023	TIRUPATI KALISSETTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /93 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000023/2022
3	BLAPL/0001387/2023	RAKA @ RAKESH PATTNAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PARADEEP /2 /2023 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000004/2023
4	BLAPL/0001388/2023	ASISH KUMAR PATTANAIAK @ AMAN PATTANAIAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PAHALA /29 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000131/2023
5	BLAPL/0001389/2023	MD. AZARUDDIN @ MD. AJARUDDIN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /395 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000311/2022
6	BLAPL/0001390/2023	SUSHANTA KUMAR JENA VS STATE OF ODISHA	DIPAK RANJAN DEY VS	PURIGHAT /229 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001214/2022
7	BLAPL/0001391/2023	KASA MADKAMI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MATHILI /40 /2013 () //
8	BLAPL/0001392/2023	SARJEET DAS @ SARAJIT DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /144 /2022 () //
9	BLAPL/0001393/2023	BHARAT BARIHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADAMPUR /134 /2022 () //
10	BLAPL/0001394/2023	LAXMAN BARIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /247 /2022 () //
11	BLAPL/0001395/2023	BASEN KISKU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BAHALDA /35 /2021 () //

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12	BLAPL/0001396/2023	SUNIL KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 () //
13	BLAPL/0001397/2023	JALADHAR HANS VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	SINDHIKELA PS /49 /2022 () //
14	BLAPL/0001398/2023	PRATAP PRUSTY @ DHALIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOLANI /39 /2020 () //
15	BLAPL/0001399/2023	SUNIL DEHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /1 /2023 () //
16	BLAPL/0001400/2023	PINTU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /429 /2022 () //
17	BLAPL/0001401/2023	LAXMIDHAR SINGH VS STATE OF ODISHA	RITA SINGH VS	BENTKAR (42 MOUZA) UPD CUTTACK /284 /2022 () //
18	BLAPL/0001402/2023	EMANUEL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /314 /2022 () //
19	BLAPL/0001403/2023	UDHABA NAIK @ RAJU VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BHAWANIPATNA TOWN /61 /2021 () //
20	BLAPL/0001404/2023	GANESH @ GANESWAR GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /332 /2022 () //
21	BLAPL/0001405/2023	KANHU CHARAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /304 /2022 () //
22	BLAPL/0001406/2023	BHAGIA @ BHAGABAN BEHERA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BADSAHI /11 /2023 () //
23	BLAPL/0001407/2023	DAGAR CHHATAR	SARAT KUMAR JENA	barpalli /267 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001408/2023	SAHID HUSSAIN	SARAT KUMAR JENA	PUINTALA /186 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001409/2023	LULU PAIKARAY	RAJENDRA NARAYAN ROUT	KANAS /21 /2020
		VS	VS	()
		THE STATE OF ODISHA		//
26	BLAPL/0001410/2023	FRID MOHAMMAD	SIDHANT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001411/2023	CHANDRA HANTAL	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001412/2023	PRASANTA DAS	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001413/2023	AKSHAYA KUMAR PRADHAN @ AKSHAYA PRADHAN	ANUGRAHA NARAYAN SAMANTARAY	KHANDAGIRI P.S. /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001414/2023	MANABHANJAN KUMAR THAKUR	SURYAKANTA DWIBEDI	PATNAGARH /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001415/2023	SUMIT KUMAR MINZ	BISWAJIT MOHAPATRA	SECTOR-3 /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001416/2023	BIJAY MALLIK	SURESH KUMAR JENA	BINJHARPUR /227 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001417/2023	NARENDRA NAYAK	TARINI PANIGRAHI	JEYPORE SADAR /85 /2023
		VS	VS	()
		THE STATE OF ODISHA		//
34	BLAPL/0001418/2023	PRAVAKAR DIGAL	GAGAN BIHARI SINGH	PHULBANI TOWN /220 /2022
		VS	VS	()

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35	BLAPL/0001419/2023	STATE OF ODISHA KSHIROD PRADHAN VS	SURENDRA KUMAR BISWAL VS	// / /0 ()
36	BLAPL/0001420/2023	STATE OF ODISHA SAHIN PARMIN @ PARBIN VS	PRADEEP KUMAR PARIDA VS	// KISSANNAGAR PS /143 /2022 ()
37	BLAPL/0001421/2023	STATE OF ODISHA ARJUN SAHU VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA /714 /2022 ()
38	BLAPL/0001422/2023	STATE OF ODISHA SADASIB PANGI VS	ASIT KUMAR JENA VS	// / /0 ()
39	BLAPL/0001423/2023	STATE OF ODISHA JUBATI KANHAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()
40	BLAPL/0001424/2023	STATE OF ODISHA KALIA PRADHAN @ PRAHAN VS	S.S.RAY (2) VS	// DHARAKOT PS /127 /2013 ()
41	BLAPL/0001425/2023	STATE OF ODISHA BAIRA @ BAIKUNTHA PRADHAN VS	B.K.PARIDA VS	// NAYAGARH /8 /2023 ()
42	BLAPL/0001426/2023	STATE OF ODISHA PAPAI DAS VS	SURAJ MOHANTY VS	// / /0 ()
43	BLAPL/0001427/2023	STATE OF ODISHA HUNDAN @ SACHIN NAYAK @ NAIK VS	RASHMI RANJAN MISHRA VS	// BIDANASI /184 /2022 ()
44	BLAPL/0001428/2023	STATE OF ODISHA KARAN DAS VS	SURESH KUMAR JENA VS	// BALICHANDRAPUR /290 /2022 ()
45	BLAPL/0001429/2023	STATE OF ODISHA SILU @ SURYAKANTA CHHOTARAY VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /56 /2018 ()
		STATE OF ODISHA		//

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46	BLAPL/0001430/2023	B. SAI KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	M.V.79 /7 /2023 () //
47	BLAPL/0001431/2023	BABURAM JENA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	AUL /46 /2023 () //
48	BLAPL/0001432/2023	DAKTAR BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 () //
49	BLAPL/0001433/2023	ABHINASH @ ABHINAS KHATIK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /157 /2022 () //
50	BLAPL/0001434/2023	SUKANTA SETHI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 () //
51	BLAPL/0001435/2023	SAMPAD SAHU VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	KANTAMAL /109 /2021 () //
52	BLAPL/0001436/2023	SAMBIT MANDAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /860 /2022 () //
53	BLAPL/0001437/2023	ASHIS MOHAPATRA@BABA MOHAPATRA VS STATE OF ODISHA	SUBIR PALIT VS	PURI TOWN /90 /2022 () //
54	BLAPL/0001438/2023	PRABHASINI DIGAL VS STATE OF ODISHA	ASHOK SAHOO VS	TOMANDO /313 /2022 () //
55	BLAPL/0001439/2023	RINKI DIGAL VS STATE OF ODISHA	ASHOK SAHOO VS	TOMANDO /313 /2022 () //
56	BLAPL/0001440/2023	RANJAN LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /256 /2022 () //
57	BLAPL/0001441/2023	MANOJ DIGAL	ASHOK SAHOO	TOMANDO /313 /2022

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		STATE OF ODISHA		//
58	BLAPL/0001442/2023	SURAJ SINGH	ASHOK DAS	MOHANA /209 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001443/2023	BIKRAM RANA	ASHOK SAHOO	TOMANDO /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001444/2023	ANANTA DAS	BISWAJIT RANJAN TRIPATHY	G.R.P.S.,BERHAMPUR /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001445/2023	ANIL BEHERA	PRANAB KUMAR DAS	BANARAPAL /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001446/2023	PRASANTA DHALA @ GANDU	KABIRAJ PRADHAN	TANGI (KHURDA) /715 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001447/2023	NARENDRA SABAR	BISWAJIT RANJAN TRIPATHY	DEOGARH /345 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001448/2023	SIPUN @ GOURI SANKAR MOHARANA	BIJAYA KUMAR RAGADA	DHENKANAL SADAR /679 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001449/2023	HIMANSU SHARMA	TIRTH KUMAR SAHU	G.R.P.S. /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001450/2023	PAWAN SINGH	TIRTH KUMAR SAHU	G.R.P.S. /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001451/2023	DIPTI RANJAN ROUT	U.C.MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001452/2023	TIKESWAR DEO	JNYANANANDA PANDA	NARLA /29 /2021
		VS	VS	()

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69	BLAPL/0001453/2023	STATE OF ODISHA NAKU MAHAKUD VS	PRIYA RANJAN SINGH VS	// BOLANI /38 /2022 ()
70	BLAPL/0001454/2023	STATE OF ODISHA BAPUN PRADHAN VS	SATYABRATA PANDA VS	// / /0 ()
71	BLAPL/0001455/2023	STATE OF ODISHA LAKSMAN MAJHI @ LAKANA MAJHI VS	JNYANANANDA PANDA VS	// / /0 ()
72	BLAPL/0001456/2023	STATE OF ODISHA SADANANDA PRADHAN VS	BINI MISHRA VS	// RANPUR /199 /2022 ()
73	BLAPL/0001457/2023	STATE OF ODISHA JITU@JITENDRA HAZARI VS	DEBA KUMAR RATH VS	// RANPUR /307 /2022 ()
74	BLAPL/0001458/2023	STATE OF ODISHA MADHAB RAO@T.MADHAB RAO VS	SURYAKANTA DASH VS	// JEYPORE SADAR /115 /2022 ()
75	BLAPL/0001459/2023	STATE OF ODISHA SUSHIL MUNDA VS	SUNIL KUMAR PANDA VS	// DHANUPALI /382 /2022 ()
76	BLAPL/0001460/2023	STATE OF ODISHA NAREN SARKAR VS	BABITA SAHU VS	// ORKEL /91 /2020 ()
77	BLAPL/0001461/2023	STATE OF ODISHA LINGARAJ SWAIN @ LINGA VS	UNMESH CHANDRA JENA VS	// REAMAL /24 /2020 ()
78	BLAPL/0001462/2023	STATE OF ODISHA PINTU BARIK VS	SARAT KUMAR JENA VS	// barpalli /310 /2022 ()
79	BLAPL/0001463/2023	STATE OF ODISHA DIBAKAR KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// MANAMUNDA /61 /2015 () //

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80	BLAPL/0001464/2023	PINTU ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /382 /2022 () //
81	BLAPL/0001465/2023	PRAMOD CHANDRA BHUYAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
82	BLAPL/0001466/2023	S. BALAJI ACHARY VS STATE OF ODISHA	SARAT KUMAR JENA VS	BALLIGUDA /188 /2019 () //
83	BLAPL/0001467/2023	DEEPAK RAMNANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /99 /2022 () //
84	BLAPL/0001468/2023	DEBASISH DAS @ SITU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SIMULIA /250 /2022 () //
85	BLAPL/0001469/2023	KASTA RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /54 /2021 () //
86	BLAPL/0001470/2023	PURNANANDA MENDALI VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 () //
87	BLAPL/0001471/2023	R. GOUTAM VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PADMAPUR /144 /2022 () //
88	BLAPL/0001472/2023	SAROJ KUMAR JAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
89	BLAPL/0001473/2023	KANHU PATTNAYAK @ KANHU PATTANAIAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /312 /2022 () //
90	BLAPL/0001474/2023	USHABATI DIGAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 () //
91	CMAPL/0000085/2023	HARISH CHANDRA MEHER	ADV.	//



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		VS	VS	()
		STATE OF ODISHA		//
92	CMAPL/0000086/2023	SAI PRASAD DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
93	CMAPL/0000087/2023	DR.UTTAM KUMAR SAMANTA	ADV.	//
		VS	VS	()
		KIIT UNIVERSITY		//
94	CMAPL/0000088/2023	KAMALA KUMARI MARTHA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
95	CMAPL/0000089/2023	RATNAKAR SAHOO	ADV.	//
		VS	VS	()
		J.C., SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//
96	CMAPL/0000090/2023	BISHNU CHARAN DIGAL	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
97	CMP/0000132/2023	SUDALA SRINIVAS RAO	TUKUNA KUMAR MISHRA	//
		VS	VS	CIVIL JUDGE (SD),NAWARANGPUR(Nabarangapur )
		SUDALA SIVA PRASAD		CS/0000004/2022
98	CMP/0000133/2023	AANAT PRASAD MALLIK	PRAVAT RANJAN SUTAR	//
		VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara )
		KULAMANI MALLIK		RFA/0000019/2020
99	CMP/0000134/2023	JAMMULA KIRAN KUMAR	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	()
		JAMMULA KAVITA@JAMI KAVITA		//
100	CMP/0000135/2023	MANJU JAJODIA	BIBEKANANDA BHUYAN	//
		VS	VS	()
		M/S BAJAJ FINANCE LTD ,BBSR		//
101	CMP/0000136/2023	PAWAN KUMAR MODI	UMESH CHANDRA BEHURA	//
		VS	VS	SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack)
		SULOCHANA MODI		CS/0000432/2022
102	CMP/0000137/2023	BIDYUT KUMAR SARDAR	LAXMINARAYAN PATEL	//
		VS	VS	()

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103	CMP/0000138/2023	RAJA GURU ASHRAM DALEI VS SARATA DALEI	DIGAMBAR SETHI VS	// // CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000061/2010
104	CMP/0000139/2023	PARAMANANDA MOHANTY VS DEBAKI@DAMAYANTI MOHANTY	BHAGABAN MOHANTY VS	// () //
105	CMP/0000140/2023	SAYED EKRAM SAHA VS HAROON KHAN	PRASANTA KUMAR SATAPATHY VS	// () //
106	CMP/0000141/2023	SUBHAS MALLICK VS DIGAMBAR MALLICK	BANAMALI SAHOO VS	// () //
107	CONTC/0000791/2023	RABI NARAYAN MAHAPATRA VS S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT.	ADV. VS	// () //
108	CONTC/0000792/2023	BHARAT CHARAN NAYAK VS S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT.	ADV. VS	// () //
109	CONTC/0000793/2023	BADRI NARAYAN PATRO VS S.AWASTHY, PRINCIPAL SECY., TO GOVT., S AND ME DEPT.	ADV VS	// () //
110	CONTC/0000794/2023	SASMIREKHA DAS VS S.AWASTHY, PRINCIPAL SECY., TO GOVT., S AND ME DEPT.	ADV VS	// () //
111	CONTC/0000795/2023	PRADIPTA KUMAR PATTANAİK VS S.AWASTHY, PRINCIPAL SECY., TO GOVT., S AND ME DEPT.	ADV VS	// () //
112	CONTC/0000796/2023	KRUPASINDHU PADHI VS G.MATHI VATHANA, I.A.S.	ADV VS	// () //
113	CONTC/0000797/2023	PIRU MURMU VS DR.SANJEET KUMAR,IFS	ADV. VS	// () //

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114	CONTC/0000798/2023	ANITA DAS VS DR.SANJEET KUMAR,IFS	ADV. VS	// 0 //
115	CONTC/0000799/2023	SATYANARAYAN SAHU VS GANESWAR JENA, I.A.S.	ADV VS	// 0 //
116	CONTC/0000800/2023	ACHYUTANANDA MENDALI VS SWETAPADMA JOSHI, TAHASILDAR, ATTABIRA, BARGARH	JIBARDHAN MENDALI VS	// 0 //
117	CONTC/0000801/2023	PRADEEP KUMAR MOHANTY VS BIKASH CHOUDHURY, REGIONAL TRANSPORT OFFICER, BBSR	ADV VS	// 0 //
118	CONTC/0000802/2023	KRUSHNA CHANDRA SWAIN VS MANAS RANJAN BHOI,TAHASILDAR,CUTTACK SADAR	ADV. VS	// 0 //
119	CONTC/0000803/2023	SURESH CHANDRA SAMAL VS STATE OF ODISHA	ADV. VS	// 0 //
120	CONTC/0000804/2023	RAM CHANDRA SETH VS DR.MONA SHARMA,IAS	PRASANTA KUMAR MISHRA VS	// 0 //
121	CONTC/0000805/2023	NAROTTAM PARIDA VS DR. MONA SHARMA, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
122	CONTC/0000806/2023	NARAYAN CHANDRA PANI VS DR. MONA SHARMA, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
123	CONTC/0000807/2023	TANKADHAR ROUT VS DR.MONA SHARMA, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
124	CONTC/0000808/2023	SIBALAVA MOHAPATRA VS AUROBINDA PADHY, I.A.S.	ADV VS	// 0 //
125	CONTC/0000809/2023	MANJU MOHAPATRA	ADV.	//

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		VS	VS	0
126	CONTC/0000810/2023	BISHNUPADA SETHI,IAS M/S A.J. STORE, KESINGA	ADV	//
		VS	VS	0
127	CONTC/0000811/2023	P.ANVESHA REDDY, COLLECTOR, KALAHANDI BASANTA KUMAR BAITHARU	ADV.	//
		VS	VS	0
128	CONTC/0000812/2023	DEBASISH PATRA,TAHASILDAR RAIRAKHOL KARUNAKAR DASH	ADV.	//
		VS	VS	0
129	CONTC/0000813/2023	BISHNUPADA SETHI,IAS RINA BISWAL	ADV	//
		VS	VS	0
130	CONTC/0000814/2023	SATYABRATA SAHU, I.A.S. SUSAMA PADHI	ADV	//
		VS	VS	0
131	CONTC/0000815/2023	SATYABRATA SAHU, I.A.S. RAJIB KUMAR HOTA	SUBRATA MISHRA	//
		VS	VS	0
132	CONTC/0000816/2023	BALWANT SINGH, I.A.S. SADHU CHARAN TRIPATHY	PRATAP KUMAR BEHERA	//
		VS	VS	0
133	CONTC/0000817/2023	ANU GARG, I.A.S. SMC OF GOVT. PRIMARY SCHOOL, CUTTACK	ADV	//
		VS	VS	0
134	CONTC/0000818/2023	STATE OF ODISHA RABINDRA NATH HANSDAH	ADV.	//
		VS	VS	0
135	CONTC/0000819/2023	RAJ KUMAR SHARMA,IAS PRADYUMNA KUMAR DAS	ADV.	//
		VS	VS	0
136	CONTC/0000820/2023	ANU GARG,IAS BALARAM BEHERA	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000141/2023	NABAKISHORE GIRI,D.E.O.,MAYURBHANJ UMA SHANKAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// DELANGA /87 /2017 ()
138	CRLA/0000142/2023	ANIKET PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// //0 ()
139	CRLA/0000143/2023	PRUTHIRAJ PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	// PHULBANI SADAR /32 /2016 ()
140	CRLA/0000144/2023	PITAMBER NATH @ GADHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// DHAMNAGAR /168 /2018 ()
141	CRLA/0000145/2023	MAYADHAR TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /82 /2016 ()
142	CRLA/0000146/2023	NUTAN KUMAR ROUT VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	// CUTTACK VIGILANCE /2 /2008 ()
143	CRLA/0000147/2023	MINAKETAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /149 /2021 ()
144	CRLA/0000148/2023	PINTU @ MANUABRATA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	// RAJKANIKA /143 /2018 ()
145	CRLA/0000149/2023	BHAGABAN GOLARI VS STATE OF ODISHA	DEBASHISH PANDA VS	// DAMANJODI /37 /2022 ()
146	CRLA/0000150/2023	SIDDHESWAR MEHER VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /92 /2014 ()
147	CRLA/0000151/2023	SUBRAT KUMAR SETHY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// KEONJHAR TOWN /71 /2019 ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000152/2023	ANTARYAMI BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KEONJHAR TOWN /71 /2019 () //
149	CRLA/0000153/2023	SURENDRA SINGH VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /31 /2014 () //
150	CRLA/0000154/2023	E. JITENDRA REDDY VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	PURUSHOTTAMPUR /137 /2019 () //
151	CRLA/0000155/2023	BHAGIRATHI SAHU @ BHAGI SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /194 /2022 () //
152	CRLA/0000156/2023	RANJAN KUMAR KAR VS STATE OF ODISHA	T. PANIGRAHI VS	DERABIS /26 /2023 () //
153	CRLMA/0000040/2023	VISHAL PATHAK VS STATE OF ODISHA	ADV. VS	NCB BHUBANESWAR /1 /2017 () //
154	CRLMA/0000041/2023	RAJNIKANTA PADHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GOSANINUAGAM /86 /2017 () //
155	CRLMA/0000042/2023	PADIA@PATITA PABAN SINGH VS STATE OF ODISHA	DEBA KUMAR RATH VS	RANPUR /221 /2022 () //
156	CRLMC/0000645/2023	CHANDRA SEKHAR BARAD VS STATE OF ODISHA	SATYAPADA SHARMA VS	MAHILA PS,SEC-3,ROURKELA /24 /2010 () //
157	CRLMC/0000646/2023	SAROJ KUMAR SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //
158	CRLMC/0000647/2023	SUSHANTA KUMAR PALEI@NANDA VS STATE OF ODISHA	BIJAYANANDA DASH VS	BAIDESWAR /31 /2021 () //
159	CRLMC/0000648/2023	BIJAYA KUMAR NAIK	RABI NARAYAN BEHERA	/ /0

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**FILING REPORT AS ON :06/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0000649/2023	REPUBLIC OF INDIA NANDIGHOSA LIMA	PRASANNA KUMAR MISHRA	// MUNIGUDA /83 /2021
		VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada )
161	CRLMC/0000650/2023	STATE OF ODISHA BIPINI@BIPIN KUMAR PRADHAN	BINAYA BHUSAN ROUSTRAY	TR/0000072/2021
		VS	VS	BAIDESWAR /2 /2023
162	CRLMC/0000651/2023	STATE OF ODISHA SASMITA MOHARANA	RABI NARAYAN BEHERA	()
		VS	VS	//
163	CRLMC/0000652/2023	SUSEN KUMAR MOHARANA NITU SINGH	MAHES DAS	/ /0
		VS	VS	()
164	CRLMC/0000653/2023	M/S.RIGHT REFRACTORIES SHASADHAR SUTAR@EKA	RUDRA NARAYAN PARJA	//
		VS	VS	/ /0
165	CRLMC/0000654/2023	STATE OF ODISHA SUDAM MAHARANA	BISWA RANJAN NAYAK	()
		VS	VS	//
166	CRLMC/0000655/2023	STATE OF ODISHA MANOJ MALLIK	ARIJEET MISHRA	CHANDIPUR /12 /2022
		VS	VS	()
167	CRLMC/0000656/2023	STATE OF ODISHA LITU@NARENDRA NATH DASH	PRANAB KUMAR SAMANTRAY	//
		VS	VS	JAJPUR ROAD /284 /2021
168	CRLMC/0000657/2023	STATE OF ODISHA PRASANTA SAHU	ANIRUDHA DAS	()
		VS	VS	//
169	CRLMC/0000658/2023	STATE OF ODISHA ALOK MALIK	BIKRAM CHANDRA GHADAI	KANTAMAL /47 /2022
		VS	VS	()
170	CRLMC/0000659/2023	STATE OF ODISHA BIDESI JANI	LAXMI CHARAN BEHERA	//
		VS	VS	BASTA /173 /2014
				()
				//
				KHALLIKOTE /130 /2020
				()

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**FILING REPORT AS ON :06/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000660/2023	STATE OF ODISHA SONU@SEKH ANSAR VS	SACHIDANANDA PADHEE VS	// barpalli /120 /2012 ()
172	CRLMC/0000661/2023	STATE OF ODISHA SONU@SEKH ANSAR VS	SACHIDANANDA PADHEE VS	// barpalli /176 /2012 ()
173	CRLMC/0000662/2023	STATE OF ODISHA SK.AZAD ALI VS	BISWARANJAN DALAI VS	// TIRTOL /2 /2012 ()
174	CRLMC/0000663/2023	STATE OF ODISHA CHIRANJEEB ROUT VS	SANKARACHARYA CHOUDHURY VS	// Bamapada (Industrial Area) /176 /2019 ()
175	CRLMC/0000664/2023	INSPECTOR IN CHARGE, BAMPADA (INDUSTRIAL AREA) SIBA PRASAD SAHOO VS	SARATHI JYOTI MOHANTY VS	// / /0 ()
176	CRLMC/0000665/2023	STATE OF ODISHA SANTOSH PRADHAN VS	BISWAJIT KANUNGO VS	// PURI SADAR /203 /2020 ()
177	CRLMC/0000666/2023	STATE OF ODISHA PITABASH SUBUDHI@PITABAS SUBUDHI VS	KODANDA BHUYAN VS	// BARAMBA /302 /2021 ()
178	CRLMC/0000667/2023	STATE OF ODISHA BHARAT BHUSAN JAGDEV VS	BISHNU PRASAD PRADHAN VS	// BHUBANESWAR VIGILANCE /47 /2003 ()
179	CRLMC/0000668/2023	STATE OF ODISHA(VIG.) AJAYA KUMAR BHANJA VS	GAGAN BIHARI SINGH VS	// DHENKANAL SADAR /193 /2001 ()
180	CRLMC/0000669/2023	STATE OF ODISHA RAMA CHANDRA PANDA VS	GOPINATH MISHRA VS	// / /0 ()
181	CRLMC/0000670/2023	STATE OF ODISHA RANJIT ROUT VS	ARIJEET MISHRA VS	// KOREI /42 /2021 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :06/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMC/0000671/2023	RANJITA NAIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN I VS	NUAGAON /102 /2021 () //
183	CRLMC/0000672/2023	ARJUNA CHARAN PANDA VS STATE OF ODISHA	SRIDHAR RATH VS	CUTTACK SADAR /624 /2020 () //
184	CRLMC/0000673/2023	CHITTA@CHITTARANJAN BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /332 /2021 () //
185	CRLMC/0000674/2023	SABIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /23 /2022 () //
186	CRLMC/0000675/2023	SOUDAMINI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GUNUPUR /173 /2020 () //
187	CRLMC/0000676/2023	HAKIM KHAN@HAPUS KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /249 /2013 () //
188	CRLMC/0000677/2023	JAKHYA DIGAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PHIRINGIA /43 /2020 () //
189	CRLMC/0000678/2023	HAKIM KHAN@HAPUS KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /250 /2013 () //
190	CRLMC/0000679/2023	RATNAKAR MAHUNTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BHUBAN /227 /2018 () //
191	CRLMC/0000680/2023	AJAYA PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
192	CRLMC/0000681/2023	JITENDRA KUMAR SATPATHY@PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /169 /2021 () //
193	CRLMC/0000682/2023	SATYA@SATYA PRAKASH DHAL	BISWARANJAN DALAI	BARANGA /1 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0000683/2023	STATE OF ODISHA ANIL KUMAR VERMA	BIKRAM CHANDRA GHADEI	// EOW,BHUBANESWAR /10 /2012
		VS	VS	()
195	CRLMC/0000684/2023	STATE OF ODISHA SUJANA BEHERA	NIRANJAN PANDA	// / /0
		VS	VS	()
196	CRLMC/0000685/2023	STATE OF ODISHA MUKESH PUNJI	J.N.PANDA	// TITILAGARH /70 /2019
		VS	VS	()
197	CRLMC/0000686/2023	STATE OF ODISHA HARI HARA MIRDHA	J.N.PANDA	// NARLA /173 /2020
		VS	VS	()
198	CRLMC/0000687/2023	STATE OF ODISHA SHYAMAGHANA BEHERA	BISHNU PRASAD PRADHAN	// MAHAKALPARA /91 /2018
		VS	VS	()
199	CRLMC/0000688/2023	STATE OF ODISHA PINTU SAHU	BISWAJIT RANJAN TRIPATHY	// BARKOTE /197 /2020
		VS	VS	()
200	CRLMC/0000689/2023	STATE OF ODISHA ANIMESH MANDAL	MAHESWAR MOHANTY	// KALIMELA /31 /2019
		VS	VS	()
201	CRLMC/0000690/2023	STATE OF ODISHA HEMANTA KUMAR SWAIN	S.S.RAY-2	// DHARAKOT PS /127 /2013
		VS	VS	()
202	CRLMC/0000691/2023	STATE OF ODISHA ASHOK KUMAR BARIK	CHEERA RANJAN SATPATHY	// TIGIRIA /71 /2018
		VS	VS	()
203	CRLMC/0000692/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO@SUKA	CHEERA RANJAN SATPATHY	// / /0
		VS	VS	()
204	CRLMC/0000693/2023	STATE OF ODISHA NILAMADHABA SAHOO@LIPU	PRIYA RANJAN SINGH	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0000694/2023	STATE OF ODISHA T.PRASAD RAO DORA VS	GOKULANANDA MOHAPATRA VS	// BHUBANESWAR VIGILANCE /43 /2008 ()
206	CRLMP/0000237/2023	STATE OF ODISHA(VIG.) GOURIBALA MAJHI VS	PARSURAM PANDA VS	// BANSADA /297 /2022 ()
207	CRLMP/0000238/2023	STATE OF ODISHA TAPAN KUMAR ROUT VS	PRAMOD KUMAR JENA VS	// /222 /2022 ()
208	CRLMP/0000239/2023	STATE OF ODISHA MANOJ KUMAR DAS VS	SATYANARAYAN MISHRA VS	// / /0 ()
209	CRLMP/0000240/2023	STATE OF ODISHA RASMITA MOHAPATRA VS	SUSANTA KUMAR BARAL VS	// MAHANGA /343 /2022 ()
210	CRLMP/0000241/2023	STATE OF ODISHA ANINDITA CHINERA VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S.(BBSR) /146 /2022 ()
211	CRLMP/0000242/2023	STATE OF ODISHA HIMANSHU CHOUDHURY VS	SARATHI JYOTI MOHANTY VS	// KHARABEL NAGAR P.S. /341 /2022 ()
212	CRLMP/0000243/2023	STATE OF ODISHA CHAKRADHAR BISWAL VS	BRAJA MOHAN SARANGI VS	// / /0 ()
213	CRLMP/0000244/2023	STATE OF ODISHA JAMES MILTON NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
214	CRLMP/0000245/2023	STATE OF ODISHA CHINMAYA SAHOO VS AMRITA KAR	BHABANI SAMAL VS	// / /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara ) Crp/0000087/2020
215	CRLMP/0000246/2023	KAPILA CHANDRA BARIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// KHARABEL NAGAR P.S. /2011 /2011 ()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0000247/2023	RAMESH DAS VS STATE OF ODISHA	T.NRUSINGHA ROUT VS	KAKATAPUR /175 /2021 () //
217	CRLMP/0000248/2023	SITANSU KUMAR DAS VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	/ /0 () //
218	CRLMP/0000249/2023	BIBAN MANTRY VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
219	CRLMP/0000250/2023	SUBODHA CHANDRA RATH VS STATE OF ODISHA	BINI MISHRA VS	/ /0 () //
220	CRLMP/0000251/2023	CHANCHALA MELLI VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
221	CRLMP/0000252/2023	NIRANJAN BARIK VS REENA BARIK	TAPAS KUMAR ACHARYA VS	/ /0 () //
222	CRLREV/0000060/2023	MADHUSUDAN NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
223	CRLREV/0000061/2023	BIJAYA SANKAR SINGHDEO @ VIJAY KUMAR SINGH VS POURNAMASI JEMA	ANUSH KUMAR SAMANTARAY VS	MAHILA P.S.(BBSR) /473 /2012 () //
224	CRLREV/0000062/2023	RANJIT KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /90 /2021 () //
225	CRLREV/0000063/2023	SUKRU PUTEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /29 /2022 () //
226	FAO/0000059/2023	NAVAYUGA ENGINEERING CO.LTD. VS KRUSHNA THATOI	PRATAP CHANDRA MOHAPATRA VS	// () //
227	FAO/0000060/2023	NATIONAL INSURANCE CO. LTD.	SABITA RANJAN PATNAIK	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	FAO/0000061/2023	SAMARENDRA JENA ARUN KUMAR ROUL	VS PRAJIT KUMAR PRADHAN	// //
		VS	VS	0
229	FAO/0000062/2023	STATE OF ODISHA THE DIVL. MANAGER, M/S. NATIONAL INSURANCE	VS GP. DUDTA	// //
		VS	VS	0
230	FAO/0000063/2023	PRASANTA PALEI THD DIVL. MANAGER, M/S. ORIENTAL INSURANCE	VS GP. DUDTA	// //
		VS	VS	0
231	ITA/0000029/2023	GITA MALIK PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
232	ITA/0000030/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
233	ITA/0000031/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
234	ITA/0000032/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
235	ITA/0000033/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
236	ITA/0000034/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
237	ITA/0000035/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRINCIPAL COMM. OF INCOME TAX-1	VS TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	// //
		VS	VS	0
238	MACA/0000074/2023	M/S. ORISSA HYDRO POWER CORPORATION LTD. PRAVAKAR PARIDA	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0

# ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		BIBHUTI BHUSAN CHAMPATI		//
239	MACA/0000075/2023	GOUTAM OJHA VS	PRADEEP KUMAR MISHRA VS	// 0
		BALARAM DEY		//
240	MACA/0000076/2023	KARTIKA MALLA@KARTIKA CHANDRA MALLA VS	PRADEEP KUMAR MISHRA VS	// 0
		RAMESH RAUT		//
241	MACA/0000077/2023	BIJAY KUMAR KARUA VS	PRADEEP KUMAR MISHRA VS	// 0
		SATYA RANJAN SOREN		//
242	MACA/0000078/2023	RAGHUNATH RATH VS	PRADEEP KUMAR MISHRA VS	// 0
		SUMITRA DAS		//
243	MACA/0000079/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRADEEP KUMAR TRIPATHY VS	// 0
		SUSHIL MESHWA		//
244	MACA/0000080/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRADEEP KUMAR TRIPATHY VS	// 0
		KASTURI MESHWA		//
245	MACA/0000081/2023	BIDESHI SAHU VS	JAGABANDHU SAHU VS	// 0
		RABINDRA KUMAR DAS		//
246	MACA/0000082/2023	THE GENERAL MANAGER, KOTAKMAHINDRA G.I.CO. LTD. VS	ADAM ALI KHAN VS	// 0
		BIJAYA BAG		//
247	MACA/0000083/2023	THE MANAGER LEGHAL, CHOLA MS G.I.CO. LTD. VS	G.P DUTTA VS	// 0
		SARAT CHANDRA PATRA		//
248	MACA/0000084/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD. VS	G.P DUTTA VS	// 0
		CHIKALA MAJHI		//
249	MACA/0000085/2023	THE MANAGER LEGAL, CHOLA MANDALAM MS G.I.CO. LTD. VS	G.P DUTTA VS	// 0
		PUSPITA MUTHABEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000086/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. VS BIDULATA NAYAK	G.P. DUTTA VS	// 0 //
251	MACA/0000087/2023	THE MANAGER CLAIM (LEGAL), CHOLAMANDALAM VS PABITRA GHOSE	G.M. GUPTA VS	// 0 //
252	MACA/0000088/2023	BRANCH MANAGER, CHOLAMANDALAM MS G.I.CO. VS RATIKANTA JENA	G.P. DUTTA VS	// 0 //
253	MACA/0000089/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. VS KRISHNA PATEL	G.P. DUTTA VS	// 0 //
254	MACA/0000090/2023	SURESH CHANDRA PRUSETH VS THE DIVL. MANAGER, IFFCO TOKIO G.I.CO. LTD.	A.K.SAHOO VS	// 0 //
255	MATA/0000044/2023	DASARATHI RAJGURU VS CHANDAN MISHRA	TUKUNA KUMAR MISHRA VS	// 0 //
256	RPFAM/0000030/2023	JASODA SAHOO VS SURENDRA SAHOO	SARADA PRASAD DASH VS	// 0 //
257	RPFAM/0000031/2023	BISWAJIT RAUT VS SUDESHNA MOHANTY	DEVASHIS PANDA VS	// 0 //
258	RPFAM/0000032/2023	SURAJ KUMAR BARMA VS MADHUPRIYA ROUT @ SINA	PARTHA SARATHI NAYAK VS	// 0 //
259	RPFAM/0000033/2023	NAYAN KANHAR VS RASMITA KANHAR	SURAJ MOHANTY VS	// 0 //
260	RPFAM/0000034/2023	BIMALESWAR SAHU VS SUSMITA SAHU	SAURAV TIBREWAL VS	// 0 //
261	RPFAM/0000035/2023	SUSHIL KUMAR KHATUA	BIBHUTI SATPATHY	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	RSA/000039/2023	ROJALIN KHATUA ALIBHAR BAGE @ OLIVER BAGE	BYOMOKESH SAHOO	//
		VS	VS	0
263	RVWPET/000031/2023	RAJENDRA MUNDA SHRISMAYA MOHAPATRA	LINGARAJ SARANGI	//
		VS	VS	0
264	RVWPET/000032/2023	ASISH KUMAR MOHAPATRA BISWAKALYANI NANDA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
265	TRP(C)/000053/2023	STATE OF ODISHA SISIR KUMAR PRADHAN @ SHISIRA KUMAR PRADHAN	HANBI NARAYAN BEHERA	//
		VS	VS	0
266	TRP(C)/000054/2023	COMNR., CONSOLIDATION, KENDRAPARA ANURADHA PANIGRAHI	BISWARANJAN DAS	//
		VS	VS	0
267	TRP(C)/000055/2023	PRATIK SAHOO AISWARYA JENA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
268	TRP(C)/000056/2023	GYANA RANJAN MAJHI NAMITA ACHARYA	BYOMOKESH SAHOO	//
		VS	VS	0
269	WA/0000157/2023	RAJENDRA MISHRA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
270	WA/0000158/2023	DEBADHI SAHOO NARAYAN MAHALI	BHAKTA RANJAN BARIK	//
		VS	VS	0
271	WA/0000159/2023	STATE OF ODISHA PREMANANDA ROUT	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
272	WA/0000160/2023	UNION OF INDIA PARBATI SAHOO	ANIMESH MOHANTY	//
		VS	VS	0



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273	WA/0000161/2023	CUTTACK DEVELOPMENT AUTHORITY STATE OF ODISHA VS DAMBARUDHAR BARIK	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // 0 //
274	WA/0000162/2023	RABINDRA KUMAR JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
275	WP(C)/0003476/2023	KRUSHI SARATHI PANI PANCHAYAT SAMITI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
276	WP(C)/0003477/2023	SOBHAGINI BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
277	WP(C)/0003478/2023	HIRACHAND BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
278	WP(C)/0003479/2023	NARAYANA SAHOO VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
279	WP(C)/0003480/2023	KISHOR CHANDRA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
280	WP(C)/0003481/2023	PADMALOCHAN BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
281	WP(C)/0003482/2023	DAMAYANTI SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
282	WP(C)/0003483/2023	DAMAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
283	WP(C)/0003484/2023	DIPTIRANI PATASANI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //

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284	WP(C)/0003485/2023	MAMATA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
285	WP(C)/0003486/2023	ANITA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
286	WP(C)/0003487/2023	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
287	WP(C)/0003488/2023	ARUN KUMAR JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
288	WP(C)/0003489/2023	BUDHESWAR MOHAPATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
289	WP(C)/0003490/2023	SURESH CHANDRA DAS VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
290	WP(C)/0003491/2023	GYAN RANJAN PRADHAN VS OUTR, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
291	WP(C)/0003492/2023	DURYODHAN SAHOO VS COMMISSIONER-CUM-PRINCIPAL SECRETARY, G.A. DEPT.	RANJAN KUMAR ROUT VS	// 0 //
292	WP(C)/0003493/2023	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
293	WP(C)/0003494/2023	JASODA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
294	WP(C)/0003495/2023	KARTIKA BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
295	WP(C)/0003496/2023	SHISIRA KUMAR PRADHAN	RABI NARAYAN BEHERA	//

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		VS	VS	0
		COMMISSIONER, CONSOLIDATION, ODISHA		//
296	WP(C)/0003497/2023	PHAGUA BHOI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003498/2023	RAMESH BEHERA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0003499/2023	KANTI PATEL	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0003500/2023	GARINDAR KUMAR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003501/2023	KRISHNA CHANDRA BAG	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0003502/2023	DURLAV KALET	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0003503/2023	NALITA BEHERA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0003504/2023	DAMAN BEHERA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0003505/2023	SWARNA MANJARI BHOI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0003506/2023	AMIT KUMAR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0003507/2023	DILIP BISWAL	KIRTAN DANG	//
		VS	VS	0

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307	WP(C)/0003508/2023	STATE OF ODISHA RANJEET @ RANJIT KUMAR SAHA VS	TRILOCHAN NANDA VS	// // 0
308	WP(C)/0003509/2023	STATE OF ODISHA MUNNA KUMAR SAH VS	TRILOCHAN NANDA VS	// // 0
309	WP(C)/0003510/2023	STATE OF ODISHA PATHANI SAMANTA INSTITUTE OF MEDICAL TECHNOLOGY VS	GYANA RANJAN SETHI VS	// // 0
310	WP(C)/0003511/2023	STATE OF ODISHA SUSHANTA KUMAR MOHAPATRO VS	MIHIR KANTA RATH VS	// // 0
311	WP(C)/0003512/2023	STATE OF ODISHA SANKARSAN PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
312	WP(C)/0003513/2023	STATE OF ODISHA SUBAS CHANDRA BEHERA VS	MIHIR KANTA RATH VS	// // 0
313	WP(C)/0003514/2023	STATE OF ODISHA ABHIRAM BEHERA VS	MANAS PATI VS	// // 0
314	WP(C)/0003515/2023	STATE OF ODISHA KHALLI PRADHAN VS	MIHIR KANTA RATH VS	// // 0
315	WP(C)/0003516/2023	STATE OF ODISHA UDAYANATH SAHU VS	MIHIR KANTA RATH VS	// // 0
316	WP(C)/0003517/2023	STATE OF ODISHA HRUDANANDA PATI VS	MANAS PATI VS	// // 0
317	WP(C)/0003518/2023	STATE OF ODISHA NITYANANDA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //

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318	WP(C)/0003519/2023	LAXMINARAYAN PANIGRAHI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
319	WP(C)/0003520/2023	KALI KINKAR TARAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
320	WP(C)/0003521/2023	SAROJA KUMAR MALL VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
321	WP(C)/0003522/2023	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
322	WP(C)/0003523/2023	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
323	WP(C)/0003524/2023	RATNAKAR BEHURA VS SUB COLLECTOR, NAWARANGPUR	DEEPAK DASH VS	// 0 //
324	WP(C)/0003525/2023	SUSHRIMA KHUNTIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	WP(C)/0003526/2023	JAYADEV COLLEGE OF PHARMACEUTICAL SCIENCE VS STATE OF ODISHA	PADESRATH VS	// 0 //
326	WP(C)/0003527/2023	SWARNALATA JENA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
327	WP(C)/0003528/2023	GOPAL CHANDRA SAHOO VS NARENDRA KUMAR SAHOO	RAMA CHANDRA MOHANTY VS	// 0 //
328	WP(C)/0003529/2023	KIRAN KUMAR URAON VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
329	WP(C)/0003530/2023	BINODA BIHARI SAHOO	RASHMI KANTA ACHARYA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0003531/2023	KRUSHNA CHANDRA SAHOO	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0003532/2023	ANKITA UROW	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0003533/2023	SARASWATI KHATUA	JYOTIRANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0003534/2023	SANTOSH KUMAR BEHERA	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0003535/2023	ARUN KUMAR LENKA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0003536/2023	LOKANATH BEHERA	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0003537/2023	KAMALA KANTA BEHERA	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0003538/2023	SANJUKTA MANDAL	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0003539/2023	BUDHARAM MUNDA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0003540/2023	BISWAJEET BEHERA @ MOHAPATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		THE SECY. BSE, ODISHA		//
340	WP(C)/0003541/2023	SAROJ SAMAL	ARUN KUMAR PATRA	//
		VS	VS	0

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341	WP(C)/0003542/2023	STATE OF ODISHA ANJALI DAS VS	SUSHANTA KUMAR MISHRA VS	// // ()
342	WP(C)/0003543/2023	STATE OF ODISHA GOBINDA MUNDA VS	SUSHANTA KUMAR MISHRA VS	// // ()
343	WP(C)/0003544/2023	STATE OF ODISHA LAXMIDHAR PAL VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0003545/2023	STATE POLLUTION CONTROL BOARD, ODISHA SATYA NARAYAN PATTNAIK VS	BIPLAB P.B. BAHALI VS	// // ()
345	WP(C)/0003546/2023	STATE OF ODISHA PABITRA DALAI VS	SUBASH CH PANI VS	// // ()
346	WP(C)/0003547/2023	STATE OF ODISHA DEBARAJ SETHY VS	SUBASH CH PANI VS	// // ()
347	WP(C)/0003548/2023	STATE OF ODISHA ALOK PARIDA VS	SUBASH CH PANI VS	// // ()
348	WP(C)/0003549/2023	STATE OF ODISHA MARKANDA MAHANTA VS	SUBASH CH PANI VS	// // ()
349	WP(C)/0003550/2023	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	SUBASH CH PANI VS	// // ()
350	WP(C)/0003551/2023	STATE OF ODISHA SHIBANI THAKUR VS SAMBALPUR UNIVERSITY	SUBHRANSU THAKUR VS	// // ()
351	WP(C)/0003552/2023	M/S.JITENDRA SUBUDHI, KORAPUT VS THE CT AND GST OFFICER, KORAPUT	BHABANI PRASAD MOHANTY VS	// // ()

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352	WP(C)/0003553/2023	UPENDRA KHUNTIA VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
353	WP(C)/0003554/2023	M/S.SHANKAR KUMAR BISOI, KORAPUT VS THE CT AND GST OFFICER, KORAPUT CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
354	WP(C)/0003555/2023	M/S SHANKAR KUMAR BISOI VS THE CT AND GST OFFICER, KORAPUT CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
355	WP(C)/0003556/2023	BIPLAB KESARI NANDA VS CHAIRMAN CUM COMMNR., STATE TRANSPORT AUTHORITY, ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
356	WP(C)/0003557/2023	M/S.JITENDRA SUBUDHI, KORAPUT VS THE CT AND GST OFFICER, KORAPUT CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
357	WP(C)/0003558/2023	DEBRAJ NAYAK VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
358	WP(C)/0003559/2023	RAMAKANTA SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
359	WP(C)/0003560/2023	LATIKA GIRI VS TAHASILDAR, BAHANAGA	GOPINATH MISHRA VS	// 0 //
360	WP(C)/0003561/2023	ANUPAMA MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
361	WP(C)/0003562/2023	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ADITYA MISHRA VS	// 0 //
362	WP(C)/0003563/2023	BIBHUTI BHUSAN JENA VS STATE INFORMATION COMMISSIONER, ODISHA	SATYABADI MANTRY VS	// 0 //
363	WP(C)/0003564/2023	NAROTTAM BEPARI	SIDHESWAR MALLIK	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0003565/2023	M/S SHRI RADHARAMAN ALLOYS PVT. LTD., SUNDARAPUR	AKRUPATI KURMY	//
		VS	VS	0
		THE COMM. OF COMMERCIAL TAX, CUTTACK		//
365	WP(C)/0003566/2023	M/S.SHRI RADHARAMAN ALLOYS PVT.LTD, JHARBERUA	AKRUPATI KURMY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//
366	WP(C)/0003567/2023	SHRIMATI MALLIK	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0003568/2023	M/S.HANSANATH FLOOR MILL, CUTTACK	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
368	WP(C)/0003569/2023	SUMANTA KUMAR BEHERA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0003570/2023	M/S.HANSANATH FLOOR MILL, CUTTACK	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
370	WP(C)/0003571/2023	SURESH CHANDRA MISHRA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0003572/2023	AMIYA KUMAR MISHRA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0003573/2023	PURNA CHANDRA DEY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		COLLECTOR, BALASORE		//
373	WP(C)/0003574/2023	DILLIP KUMAR NAIK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0003575/2023	SHIVSANKAR MOHANTY		//
		VS	VS	0

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375	WP(C)/0003576/2023	STATE OF ODISHA DIBAKAR PRADHAN VS	SIBA PRASAD PATI VS	// // ()
376	WP(C)/0003577/2023	STATE OF ODISHA ANIMI RAJENDRA PRASAD VS	JAGAMOHAN PATTANAIAK VS	// // ()
377	WP(C)/0003578/2023	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI NIRANJANA SAHOO VS	SIBA PRASAD PATI VS	// // ()
378	WP(C)/0003579/2023	STATE OF ODISHA BHAGABAN SETHI VS	RANJIT MOHANTY VS	// // ()
379	WP(C)/0003580/2023	REGIONAL PROVIDENT FUND COMMNR. BERHAMPUR GOMATI GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
380	WP(C)/0003581/2023	STATE OF ODISHA SEBATI SUNA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
381	WP(C)/0003582/2023	STATE OF ODISHA SURENDRA PANIGRAHI VS	GOPAL PRASAD JENA VS	// // ()
382	WP(C)/0003583/2023	UNION OF INDIA NILABATI BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
383	WP(C)/0003584/2023	STATE OF ODISHA MANAS RANJAN NAYAK VS	SAMEER KUMAR DAS VS	// // ()
384	WP(C)/0003585/2023	GOVT. OF INDIA ANJAN KUMAR PAL VS	SAMEER KUMAR DAS VS	// // ()
385	WP(C)/0003586/2023	STATE OF ODISHA DEBJYOTI DUTTA VS	SAMEER KUMAR DAS VS	// // ()
		BSNL, NEW DELHI		//

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386	WP(C)/0003587/2023	PURNA CHANDRA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
387	WP(C)/0003588/2023	BANSIDHAR JENA VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
388	WP(C)/0003589/2023	CHAKRADHAR DAS VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
389	WP(C)/0003590/2023	MANOJ KUMAR SAHU VS THE CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
390	WP(C)/0003591/2023	KAMAKSHYA SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
391	WP(C)/0003592/2023	PARSURAM BEHERA VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
392	WP(C)/0003593/2023	PRABHAT KUMAR DAS VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
393	WP(C)/0003594/2023	PADMALOCHAN BEHERA VS THE CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
394	WP(C)/0003595/2023	GAYADHAR DAS VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
395	WP(C)/0003596/2023	SUSANTA KUMAR ROURAY VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
396	WP(C)/0003597/2023	BADALI MAHANANDIA @ SINGH VS CLAIM COMMISSION (COAL INDIA), KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //
397	WP(C)/0003598/2023	RAJESH KUMAR MISHRA	AMBUJA BANDHU PARIDA	//

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		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0003599/2023	M/S MAHARAJ BISWAS, MALKANGIRI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST, MALKANGIRI		//
399	WP(C)/0003600/2023	HEMANTA KUMAR NAYAK	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0003601/2023	SADASIVA SAHU	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0003602/2023	SUDARSAN SAHU	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0003603/2023	PRASANTA KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	0
		OFFICE OF THE HONBLE LOKAYUKTA, ODISHA		//
403	WP(C)/0003604/2023	MONALISA PRIYADARSINI	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0003605/2023	PUSPASHREE SAHOO	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0003606/2023	RAMESH CHANDRA BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0003607/2023	JAYDEB DASH	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0003608/2023	SUBASH CHANDRA NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0003609/2023	SUSHIL KUMAR SENAPATI	NIHAL RATH	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	WP(C)/0003610/2023	STATE OF ODISHA RANJIT KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // 0
410	WP(C)/0003611/2023	STATE OF ODISHA ABHIMANYU BEHERA VS	SUKANTA KUMAR DALAI VS	// // 0
411	WP(C)/0003612/2023	STATE OF ODISHA KORUNADEI KUMBHAR VS	AMIT PRASAD BOSE VS	// // 0
412	WP(C)/0003613/2023	BHIMO KUMBHAR PRASANTA KUMAR BISOI VS	ASHOK KUMAR MOHAPATRA (1) VS	// // 0
413	WP(C)/0003614/2023	STATE OF ODISHA RATNESWAR JHA VS	AMITAV DAS VS	// // 0
414	WP(C)/0003615/2023	MAHANADI COALFIELDS LTD.,SAMBALPUR PRATAP CHANDRA MALLIK VS	DAYANANDA MOHAPATRA VS	// // 0
415	WP(C)/0003616/2023	STATE OF ODISHA SUNAKAR BEHERA VS	SANJIB MOHANTY VS	// // 0
416	WP(C)/0003617/2023	STATE OF ODISHA GURU CHARAN MOHANTY VS	AMITAV DAS VS	// // 0
417	WP(C)/0003618/2023	STATE OF ODISHA NARENDRA GOCHHAYAT VS	SAMAYA KUMAR RAY VS	// // 0
418	WP(C)/0003619/2023	STATE OF ODISHA JAYA CHANDRA BHUYAN VS	SANTOSH KUMAR MAHANTY VS	// // 0
419	WP(C)/0003620/2023	STATE OF ODISHA DILESWAR SAHU VS STATE OF ORISSA	SUJIT KUMAR DAS VS	// // 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0003621/2023	UMAKANTA BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
421	WP(C)/0003622/2023	GOLAK BIHARI NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
422	WP(C)/0003623/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
423	WP(C)/0003624/2023	BAIRAGI NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
424	WP(C)/0003625/2023	MANABHANJAN SATPATHY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
425	WP(C)/0003626/2023	JAJATI KESHARI ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
426	WP(C)/0003627/2023	DR.PITAMBAR DASH VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA, H AND FW DEPT.	RABINDRA KUMAR PATNAIK VS	// 0 //
427	WP(C)/0003628/2023	PADMA CHARAN PADHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
428	WP(C)/0003629/2023	RENUBALA SAHOO VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
429	WP(C)/0003630/2023	BRAMHANANDA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
430	WP(C)/0003631/2023	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
431	WP(C)/0003632/2023	BINOD BIHARI BAG	BIGYAN KUMAR SHARMA	//

## ORISSA HIGH COURT

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		VS	VS	0
432	WP(C)/0003633/2023	THE PRINCIPAL SECY., DEPT. OF WATER RESOURCES, BBSR SANGRAM KUMAR PALO	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
433	WP(C)/0003634/2023	STATE OF ODISHA SUDHAKAR DAS	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
434	WP(C)/0003635/2023	CT AND GST OFFICER, BALASORE KRUSHNA PRASAD KUMBHAR	BAIDHAR SAHOO	//
		VS	VS	0
435	WP(C)/0003636/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SUBASINI MALLICK	SUSANTA KUMAR LENKA	//
		VS	VS	0
436	WP(C)/0003637/2023	STATE OF ODISHA VARSHA BHUYAN	UMESH CHANDRA BEHURA	//
		VS	VS	0
437	WP(C)/0003638/2023	UNION OF INDIA NITYANANANDA BARIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
438	WP(C)/0003639/2023	STATE OF ODISHA ARATI SAHOO	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
439	WP(C)/0003640/2023	SANTOSHINI BISWAL MANOJA KUMAR AMANTA	MANORANJAN PADHI	//
		VS	VS	0
440	WP(C)/0003641/2023	STATE OF ODISHA NITYANANANDA BARIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
441	WP(C)/0003642/2023	STATE OF ODISHA SRIDHAR KUMAR SAHOO	KISHORE CHANDRA RAJGURUMOHAPATRA	//
		VS	VS	0
442	WP(C)/0003643/2023	STATE OF ODISHA PRAMODINI JUADI	DINESH KUMAR PATRA	//
		VS	VS	0

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443	WP(C)/0003644/2023	DILLIP KUMAR BAGARTY ARBIND KUMAR SINGH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // 0 //
444	WP(C)/0003645/2023	JYOTI PRAKASH PANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
445	WP(C)/0003646/2023	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
446	WP(C)/0003647/2023	SANKAR CHARAN BEHERA VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
447	WP(C)/0003648/2023	M/S ODIVISSA, HEALTH RESEARCH PVT. LTD., BBSR VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
448	WP(C)/0003649/2023	NARAYAN DASH VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
449	WP(C)/0003650/2023	PARBATI SAHOO VS CDA, CUTTACK	ANIMESH MOHANTY VS	// 0 //
450	WP(C)/0003651/2023	PASHUPATI JANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
451	WP(C)/0003652/2023	RAJA RAM JENA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
452	WP(C)/0003653/2023	NARAYAN ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
453	WP(C)/0003654/2023	PRAVATI KUMARI MISHRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //



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454	WP(C)/0003655/2023	JAYADHARNA SENAPATI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
455	WP(C)/0003656/2023	HARESH PRADHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
456	WP(C)/0003657/2023	SUJATA MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
457	WP(C)/0003658/2023	DEBARAJ MUDULI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
458	WP(C)/0003659/2023	ANTARYAMI SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
459	WP(C)/0003660/2023	AKSHAYA KUMAR NANDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
460	WP(C)/0003661/2023	CHANDRA SEKHAR PANDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
461	WP(C)/0003662/2023	GUNANIDHI BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
462	WP(C)/0003663/2023	RAMESH KUMAR NAIK VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
463	WP(C)/0003664/2023	USHA RANI SAHU VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
464	WP(C)/0003665/2023	MAGUNI CHARAN KAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
465	WP(C)/0003666/2023	MANABENDRA MOHANTY	NRUSINGHA CHARAN MOHARANA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0003667/2023	NALINI KANTA BHUYAN	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0003668/2023	MUKTIKANTA PANIGRAHI	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0003669/2023	BIPIN BIHARI BEHERA	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0003670/2023	MAHESWAR KHATEI	ATMAJIT MANMITH DAS	//
		VS	VS	0
		ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. BBSR		//
470	WP(C)/0003671/2023	SUSANTA KUMAR SAMANTARAY	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0003672/2023	RANJA MOHANTA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0003673/2023	SHIVAJYOTI CONPRO PVT. LTD., BBSR	GAYATRI PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0003674/2023	DIGAMBAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0003675/2023	KAMALPAT DALMIA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES		//
475	WP(C)/0003676/2023	RANJAN KUMAR MALLIK	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0003677/2023	M/S. KANUNGO INSTITUTE OF DIABATES SPECIALI	RESHMI KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0003678/2023	PRINCIPAL CHIEF COMM. OF INCOME TAX, BBSR M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY VS	KSHIROD KUMAR SAHOO VS	// // ()
478	WP(C)/0003679/2023	PRINCIPAL CHIEF COMM. OF INCOME TAX, BBSR M/S. RASHI STEELS VS	KSHIROD KUMAR SAHOO VS	// // ()
479	ABLAPL/0001330/2023	COMMR. OF SALES TAX (CT AND GST), ODISHA MD. KADIR ALLI @ KABUL VS	SARADA PRASAD DASH VS	// KARANJIA /347 /2022 ()
480	ABLAPL/0001331/2023	STATE OF ODISHA DHANESWAR SAHOO VS	BIJAYA KUMAR DASH VS	// DASPALLA /22 /2023 ()
481	ABLAPL/0001332/2023	STATE OF ODISHA NAYABRATA PARIDA VS	SAMBEET PATTANAYAK VS	// GOP /4 /2023 ()
482	ABLAPL/0001333/2023	STATE OF ODISHA RAULA NAYAK VS	MRITUNJAY BANERJEE VS	// CHANDANPUR /93 /2022 ()
483	ABLAPL/0001334/2023	STATE OF ODISHA BAGUL@ PRADIP KUMAR BISWAL @ BAGULA BISWAL VS	VARA PRASAD MOHAPATRA VS	// SATYABADI /7 /2023 ()
484	ABLAPL/0001335/2023	STATE OF ODISHA HRUDAYA KUMAR DAS VS	PARTHA SARATHI DAS VS	// TELKOI /215 /2022 ()
485	ABLAPL/0001336/2023	STATE OF ODISHA SARASWATI SASMAL VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /14 /2023 ()
486	ABLAPL/0001337/2023	STATE OF ODISHA PRAMILA SETHI VS	SIDHARTH PRASAD DAS VS	// SATYABADI /29 /2023 ()
487	ABLAPL/0001338/2023	STATE OF ODISHA ARUN PRASAD VS	PRABHAT KUMAR PARIDA VS	// RAGHUNATHPALI /29 /2023 ()
		STATE OF ODISHA		//

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488	ABLAPL/0001339/2023	SURYA BOHIDAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /33 /2023 () //
489	ABLAPL/0001340/2023	ASHOK KUMAR NAG @ ASHOK GANDA VS STATE OF ODISHA	ASHOK MISRA VS	B.SINGHPUR /97 /2021 () //
490	ABLAPL/0001341/2023	BASU BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /5 /2023 () //
491	ABLAPL/0001342/2023	NIRANJAN GHASI @ GEJA @ ANSHARAJ VS STATE OF ODISHA	AJIT KUMAR RAUT VS	SUNDARGARH TOWN /19 /2023 () //
492	ABLAPL/0001343/2023	SRIMANTA KUMAR SAHOO VS STATE OF ODISHA	ARJEET MISHRA VS	JAJPUR ROAD /46 /2023 () //
493	ABLAPL/0001344/2023	PRASANTA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTAMAL /47 /2022 () //
494	ABLAPL/0001345/2023	HIMANSHU SEKHAR BALABANTRAY VS STATE OF ODISHA	NIRANJAN PANDA VS	NARASINGHPUR /279 /2022 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000444/2022
495	ABLAPL/0001346/2023	KARUNAKAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /28 /2023 () //
496	ABLAPL/0001347/2023	SURESH MALLICK @ SURESH CHANDRA MALLICK VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	KISSANNAGAR PS /20 /2023 () //
497	ABLAPL/0001348/2023	ABHINA BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	JENAPUR /15 /2023 () //
498	ABLAPL/0001349/2023	BRAJENDRA KUMAR RAY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ATHGARH /34 /2023 () //
499	ABLAPL/0001350/2023	DINESH KUMAR MAHANA	GEETANJALI MAJHI	RENGALI (SAMBALPUR) /9 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0001351/2023	MALAYA RANJAN BASTIA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0001352/2023	AJIT KUMAR MOHANTY	SUSANTA KUMAR BARAL	MAHANGA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0001353/2023	SUBASH CHANDRA SWAIN @ SUBASH SWAIN	SATYAPADA SHARMA	BANDOMUNDA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0001354/2023	ARUN KU. MOHANTA @ ARUN KU MAHANTA	SANTOSH KUMAR DWIVEDY	SORO /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0001355/2023	CHAKRADHAR BISWAL	BRAJA MOHAN SARANGI	JODAPADAR /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0001356/2023	ARUN KUMAR NAYAK	ARIJEET MISHRA	KUAKHIA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0001357/2023	SHANTILATA SAHOO	ALOK KUMAR PANDA	CHHENDIPADA /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0001358/2023	B. VENKETESWAR RAO	BIDYALOK MOHAPATRA	PLANTSITE /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0001359/2023	SATYABAN MAJHI	SARADA PRASAD DASH	KARANJIA /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0001360/2023	BRAJ KUMAR PRASAD	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0001361/2023	KUNA BARIK @ RAJESH BARIK	DEEPAK KU SAHOO	KENDRAPARA /53 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0001362/2023	STATE OF ODISHA LOKANATHA SAHU VS	NALINI KANTA DASH VS	// CHAMAKHANDI /19 /2023 ()
512	ABLAPL/0001363/2023	STATE OF ODISHA SATRUGHANA SAHU VS	RAJENDRA NARAYAN ROUT VS	// /49 /2023 ()
513	ABLAPL/0001364/2023	STATE OF ODISHA SANTOSH KUMAR SHARMA VS	SAMARENDRA BAHADUR VS	// RAJGANGPUR /10 /2023 ()
514	ABLAPL/0001365/2023	STATE OF ODISHA SIBA PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	// CHOUWAR /544 /2022 ()
515	ABLAPL/0001366/2023	STATE OF ODISHA MAHENDRA KUMAR BASTIA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
516	ABLAPL/0001367/2023	STATE OF ODISHA RAMAKANTA KAR VS	SURESH KUMAR JENA VS	// MANGALPUR /97 /2022 ()
517	ABLAPL/0001368/2023	STATE OF ODISHA SK. KARIM VS	RUDRA NARAYAN PARIJA VS	// JAGATSINGPUR /92 /2023 ()
518	ABLAPL/0001369/2023	STATE OF ODISHA PARIA DIANI @ PARAMA BISI VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /7 /2023 ()
519	ABLAPL/0001370/2023	STATE OF ODISHA KEDAR PATRA VS	BHARAT JALLI VS	// BANAPUR P.S. /23 /2023 ()
520	ABLAPL/0001371/2023	STATE OF ODISHA CHANDAN PRUSTY VS	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /62 /2023 ()
521	ABLAPL/0001372/2023	STATE OF ODISHA TULU MAHARANA @ MANAGOVINDA MAHARANA VS STATE OF ODISHA	ANIL K. SHARMA VS	// KHURDA P.S. /704 /2022 () //

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522	ABLAPL/0001373/2023	SNEHANSUSEKHAR DASH VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	DHENKANAL SADAR /427 /2022 () //
523	ABLAPL/0001374/2023	RAJIB HALDAR VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /432 /2022 () //
524	ABLAPL/0001375/2023	NALINIKANTA MAHARANA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KABISURYANAGAR /513 /2022 () //
525	ABLAPL/0001376/2023	MUKTIKANTA SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /686 /2022 () //
526	ABLAPL/0001377/2023	ADITYA NAIK @ BIBHUTI NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /167 /2017 () //
527	ABLAPL/0001378/2023	NIRANJAN SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /167 /2022 () //
528	ABLAPL/0001379/2023	PURNA CHANDRA JENA@RAKESH JENA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALIAPAL /12 /2023 () //
529	ABLAPL/0001380/2023	BABUNI BARIKI @ LANDA VS STATE OF ODISHA	A.K.SAHOO VS	DASPALLA /152 /2022 () //
530	ABLAPL/0001381/2023	HAREKRUSHNA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /10 /2023 () //
531	ABLAPL/0001382/2023	SANTOSH KUMAR SETHY VS STATE OF ODISHA	LINGARAJ SARANGI VS	CYBER CRIME AND ECONOMIC OFFENCE /4 /2023 () //
532	ABLAPL/0001383/2023	RAJESH KUMAR JENA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SORO /490 /2022 () //
533	ABLAPL/0001384/2023	MADHAB CHANDRA PRADHAN @ MADHAB PRADHAN	K.SAHOO	DASPALLA /152 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0001385/2023	GIRIDHARI BAGARTI	JNYANANANDA PANDA	KESINGA /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0001386/2023	ANSHUMAN SAMANTARAY	TANMAY MISHRA	NAYAPALLI P.S. /657 /2019
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0001387/2023	SIRAJ UDDIN	JNYANANANDA PANDA	JAGATPUR /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0001388/2023	SUNIL KUMAR BEHERA	LINGARAJ SARANGI	ECONOMIC OFFENCE WING /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0001389/2023	ABHISEK ANAND	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0001390/2023	BHAKTA MANAHIRA@BALDEB BAGARTY	KIRTAN DANG	SAINTALA /305 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0001391/2023	SANJIT KUMAR MALIK @ SANJIT MALIK	SATYA NARAYAN MISHRA	MARINE CHUDAMANI /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0001392/2023	PRAKASH BEHERA	ACHYUTANANDA PATTANAİK	KHURDA SADAR /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0001393/2023	NATHA PATRA	JNYANANANDA PANDA	NARLA /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0001394/2023	SILU SAHOO	SAROJ KUMAR DASH	ANGUL SADAR PS /29 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0001395/2023	MOHAN KUMAR DAS@ MOHAN DAS	MAHES DAS	BINJHARPUR /710 /2022
		VS	VS	()



**ORISSA HIGH COURT****FILING REPORT AS ON :06/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
545	ABLAPL/0001396/2023	STATE OF ODISHA MAMATA SAHU VS	ALOK KUMAR PANDA VS	// CHHENDIPADA /53 /2023 ()
546	ABLAPL/0001397/2023	STATE OF ODISHA PRAMILA SAMAL VS	PRAVASH CHANDRA JENA VS	// JALESWAR /15 /2023 ()
547	ABLAPL/0001398/2023	STATE OF ODISHA MANISHA CHHURA VS	JNYANANANDA PANDA VS	// KANTABANJI /51 /2022 ()
548	ABLAPL/0001399/2023	STATE OF ODISHA MUSA JENA @ SUNIL JENA @ JANA VS	DEBASISH SAMAL VS	// RUPSA /107 /2022 ()
549	ABLAPL/0001400/2023	STATE OF ODISHA SAGAR BEHERA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /18 /2023 ()
550	ABLAPL/0001401/2023	STATE OF ODISHA JAGAMOHAN SETHI VS	PABITRA KUMAR NAYAK VS	// DHENKANAL SADAR /57 /2023 ()
551	ABLAPL/0001402/2023	STATE OF ODISHA HRUDANANDA MAHANANDA VS	RABINDRANATH PRUSTY VS	// / /0 ()
552	ABLAPL/0001403/2023	STATE OF ODISHA ASHOK KUMAR BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// KOKSARA /28 /2023 ()
553	ABLAPL/0001404/2023	STATE OF ODISHA GOPINATH PRADHAN VS STATE OF ODISHA	BINI MISHRA VS	// JALESWAR /306 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :06/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 JCRLA/86/2018	PRAFULLA PUNJI@MAJHI-MP	MR.SATRUGHNA DASH, C.KASTURI
2	17/2023 SA/296/1998	MAHUNADI-MP	M/S.S.MISRA, M/S. AMIYA KUMAr MISHRA,A.K.SHAR
3	18/2023 SA/296/1998	MAHUNADI-MP	M/S.S.MISRA, M/S. AMIYA KUMAr MISHRA,A.K.SHAR
4	19/2023 SA/296/1998	MAHUNADI-MP	M/S.S.MISRA, M/S. AMIYA KUMAr MISHRA,A.K.SHAR
5	20/2023 STREV/80/2018	M/S.HAVELLS INDIA LTD.-MP	M/S.BHABANI P.MOHANTY
6	35/2023 CMAPL/700/2022	MINAKETAN MALLIK-MP	M/S. CHITTARANJAN PATTNAIK, RIZA DAS
7	40/2023 RPFAM/31/2023	BISWAJIT RAUT-MP	DEVASHIS PANDA
8	41/2023 RPFAM/32/2023	SURAJ KUMAR BARMA-MP	PARTHA SARATHI NAYAK
9	41/2023 CRLMP/245/2023	CHINMAYA SAHOO-MP	BHABANI SAMAL
10	42/2023 CRLMP/230/2023	GANGEYA SAHU-MP	BHOJARAJ SETH
11	42/2023 RPFAM/33/2023	NAYAN KANHAR-MP	SURAJ MOHANTY
12	43/2023 RPFAM/34/2023	BIMALESWAR SAHU-MP	SAURAV TIBREWAL
13	43/2023 CRLMP/252/2023	NIRANJAN BARIK-MP	TAPAS KUMAR ACHARYA
14	44/2023 RPFAM/35/2023	SUSHIL KUMAR KHATUA-MP	BIBHUTI SATPATHY
15	44/2023 CRLMP/252/2023	NIRANJAN BARIK-MP	TAPAS KUMAR ACHARYA
16	51/2023 MATA/10/2017	NILAKANTHA BEHERA-MP	M/S.SAMIR KU.MISHRA
17	52/2023 MATA/142/2014	RANJIT KU.SAHU-MP	M/S.TUSHAR KU.MISHRA
18	53/2023 MATA/23/2023	BHANU MATI SATAPATHY-MP	ARUN KUMAR DAS 1
19	54/2023 MATA/21/2023	NATABARA MALLICK-MP	SANJIB KUMAR BHANJADEO
20	55/2023 MATA/44/2023	DASARATHI RAJGURU-MP	TUKUNA KUMAR MISHRA
21	63/2023 TRP(C)/53/2023	SISIR KUMAR PRADHAN @ SHISIRA KUMAR PRADHAN-MP	MRABI NARAYAN BEHERA
22	64/2023 TRP(C)/54/2023	ANURADHA PANIGRAHI-MP	BISWARANJAN DAS
23	65/2023 TRP(C)/56/2023	NAMITA ACHARYA-MP	BYOMOKESH SAHOO
24	85/2023 CRLREV/430/2022	SOMANATH BEHERA-MP	SK. ZAFARULLA
25	86/2023 CRLREV/61/2023	BIJAYA SANKAR SINGHDEO @ VIJAY KUMAR SINGHDEO-MP	SANJAY KUMAR SAMANTARAY
26	87/2023	TRINATH SAHU-MP	

27	CRLREV/517/2022 88/2023	DR.SUMIT KUMAR SAHU-MP	BYOMAKESH TRIPATHY
28	CRLREV/13/2022 88/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	JHIMBALA PATI
29	FAO/29/2023 89/2023	SUKRU PUTEL-MP	SURYAKANTA DWIBEDI
30	CRLREV/63/2023 89/2023	BHIKARI SAMANTRAY-MP	
31	FAO/201/2020 90/2023	MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	FAO/1/2023 91/2023	MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
33	FAO/2/2023 92/2023	ARUN KUMAR ROUL-MP	PRAJIT KUMAR PRADHAN
34	FAO/61/2023 93/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	LG.D. DUTTA
35	FAO/62/2023 94/2023	THD DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	LG.D. DUTTA
36	FAO/63/2023 95/2023	BISHNU CHARAN MOHANTY-MP	S.D. ROUTRAY
37	FAO/58/2023 111/2023	BABULAL YADAV-MP	M/S. ARUP.K.BOSE, S.K.SIKDAR,MR.PRASANTA KUMAR MAHALI
38	RSA/108/2018 112/2023	ALIBHAR BAGE @ OLIVER BAGE-MP	BYOMOKESH SAHOO
39	RSA/39/2023 132/2023	RAMAJILAL NAIK-MP	M/S.TUKUNA KU MISHRA
40	CMP/672/2019 133/2023	SUDALA SRINIVAS RAO-MP	TUKUNA KUMAR MISHRA
41	CMP/132/2023 134/2023	JAMMULA KIRAN KUMAR-MP	SANTOSH KUMAR SAMANTARAYA
42	CMP/134/2023 135/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
43	CMP/135/2023 135/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
44	MACA/515/2022 136/2023	PRAVAKAR PARIDA-MP	PRADEEP KUMAR MISHRA
45	MACA/74/2023 136/2023	SHYAM SUNDAR DAS-MP	M/S.A.P.BOSE
46	CMP/12/2018 137/2023	PAWAN KUMAR MODI-MP	UMESH CHANDRA BEHURA
47	CMP/136/2023 137/2023	PRAVAKAR PARIDA-MP	PRADEEP KUMAR MISHRA
48	MACA/74/2023 138/2023	PARAMANANDA MOHANTY-MP	BHAGABAN MOHANTY
49	CMP/139/2023 138/2023	GOUTAM OJHA-MP	PRADEEP KUMAR MISHRA
50	MACA/75/2023 139/2023	KARTIKA MALLA@KARTIKA CHANDRA MALLA-MP	PRADEEP KUMAR MISHRA
51	MACA/76/2023 139/2023	RABINDRANATH SENAPATI-MP	SAMIR KUMAR MISHRA
52	CMP/1213/2022 140/2023	RABINDRANATH SENAPATI-MP	SAMIR KUMAR MISHRA
53	CMP/1214/2022 140/2023	BIJAY KUMAR KARUA-MP	PRADEEP KUMAR MISHRA
54	MACA/77/2023 141/2023	SUBHAS MALLICK-MP	BANAMALI SAHOO
55	CMP/141/2023 141/2023	RAGHUNATH RATH-MP	PRADEEP KUMAR MISHRA
56	MACA/78/2023 142/2023	MALLI PRADHAN-MP	
57	MACA/282/2017 143/2023	BIDESHI SAHU-MP	JAGABANDHU SAHU
	MACA/81/2023		

58	144/2023 MACA/81/2023	BIDESHI SAHU-MP	JAGABANDHU SAHU
59	145/2023 MACA/82/2023	THE GENERAL MANAGER, KOTAKMAHINDRA G.I.CO. LTD.-MP	D.M.M ALI KHAN
60	146/2023 MACA/9/2022	D.M., CDU II, THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
61	147/2023 MACA/58/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
62	148/2023 MACA/58/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
63	149/2023 MACA/79/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	ORIAN D M KUMAR TRIPATHY
64	150/2023 MACA/80/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	ORIAN D M KUMAR TRIPATHY
65	151/2023 MACA/80/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	ORIAN D M KUMAR TRIPATHY
66	152/2023 MACA/83/2023	THE MANAGER LEGHAL, CHOLA MS G.I.CO. LTD.-MP	G.P DUTTA
67	153/2023 MACA/84/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
68	154/2023 MACA/85/2023	THE MANAGER LEGAL, CHOLA MANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
69	155/2023 MACA/86/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
70	156/2023 MACA/87/2023	THE MANAGER CLAIM (LEGAL), CHOLAMANDALAM MS GENERAL COMPANY LTD.-MP	G.P DUTTA
71	157/2023 MACA/88/2023	BRANCH MANAGER, CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
72	158/2023 MACA/89/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
73	159/2023 MACA/90/2023	SURESH CHANDRA PRUSETH-MP	A.K.SAHOO
74	160/2023 MACA/90/2023	SURESH CHANDRA PRUSETH-MP	A.K.SAHOO
75	203/2023 BLAPL/11527/2022	TAME DIGAL-MP	MAHES DAS
76	204/2023 BLAPL/3731/2022	NAROTTAM RANA-MP	SUSANTA KUMAR ROUT
77	205/2023 BLAPL/4774/2021	GULSAR @ SK. GULSARUDDIN @ SEKH GULSAR UDDIN-MP	HARTHAS DAS
78	206/2023 BLAPL/11041/2021	AMRESH KUMAR SINGH-MP	
79	207/2023 BLAPL/6716/2022	KRUSHNA KHILLA-MP	MANORANJAN PADHY
80	208/2023 BLAPL/2193/2021	PAWAN PRASAD-MP	MANORANJAN PADHI
81	209/2023 BLAPL/769/2023	SUDARSAN LEDRU-MP	MANORANJAN PADHY
82	210/2023 BLAPL/1110/2022	RAJENDRA DEVI DAS PATIL-MP	MANORANJAN PADHI
83	211/2023 BLAPL/1074/2023	RAMEN DUTTA-MP	JUGALA KISHORE PANDA
84	212/2023 BLAPL/10450/2022	ABAKASH SAMAL-MP	
85	213/2023 BLAPL/12270/2022	RAJIB LOCHAN DAS-MP	RAMAKANTA PANDA
86	214/2023 BLAPL/1930/2022	RAHUL DAS-MP	SURAJ MOHANTY
87	215/2023 BLAPL/1439/2023	RINKI DIGAL-MP	ASHOK SAHOO
88	216/2023 BLAPL/1441/2023	MANOJ DIGAL-MP	ASHOK SAHOO
89	217/2023	BIKRAM RANA-MP	ASHOK SAHOO

	BLAPL/1443/2023		
90	218/2023	NIHAR RANJAN DAS-MP	
	BLAPL/11126/2022		
91	294/2023	TALASI SABAR-MP	M/S.S.S.RAY
	CRLA/26/2014		
92	295/2023	UMA SHANKAR DAS-MP	TARA PRASAD MOHAPATRA
	CRLA/141/2023		
93	296/2023	UMA SHANKAR DAS-MP	TARA PRASAD MOHAPATRA
	CRLA/141/2023		
94	297/2023	BALARAJU MALLIKARJUNA RAJU-MP	BHABANI SHANKAR DASPARIDA
	CRLA/60/2023		
95	298/2023	ANIKET PRASAD-MP	RAJIB LOCHAN PATTNAIK
	CRLA/142/2023		
96	299/2023	ANIKET PRASAD-MP	RAJIB LOCHAN PATTNAIK
	CRLA/142/2023		
97	300/2023	PRUTHIRAJ PRADHAN-MP	ANIRUDHA DAS
	CRLA/143/2023		
98	301/2023	PRUTHIRAJ PRADHAN-MP	ANIRUDHA DAS
	CRLA/143/2023		
99	302/2023	PRUTHIRAJ PRADHAN-MP	ANIRUDHA DAS
	CRLA/143/2023		
100	303/2023	MAYADHAR TAREI-MP	TARA PRASAD MOHAPATRA
	CRLA/145/2023		
101	304/2023	MAYADHAR TAREI-MP	TARA PRASAD MOHAPATRA
	CRLA/145/2023		
102	305/2023	GANESH PRADHAN-MP	BHABANI SHANKAR RAYAGURU
	CRLA/15/2023		
103	306/2023	NUTAN KUMAR ROUT-MP	JUGALA KISHORE PANDA
	CRLA/146/2023		
104	307/2023	NUTAN KUMAR ROUT-MP	JUGALA KISHORE PANDA
	CRLA/146/2023		
105	308/2023	PINTU @ MANUABRATA PRADHAN-MP	DEBASNAN DAS
	CRLA/148/2023		
106	309/2023	PINTU @ MANUABRATA PRADHAN-MP	DEBASNAN DAS
	CRLA/148/2023		
107	310/2023	SIDDHESWAR MEHER-MP	JAGABANDHU SAHU
	CRLA/150/2023		
108	311/2023	SIDDHESWAR MEHER-MP	JAGABANDHU SAHU
	CRLA/150/2023		
109	312/2023	JITEN PATASANI-MP	MAHES DAS
	ABLAPL/5724/2020		
110	312/2023	RABINDRA KUMAR SAHOO-MP	MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.D
	CRLA/772/2018		
111	313/2023	JAGABANDHU BEHERA-MP	
	ABLAPL/488/2023		
112	313/2023	MAYADHAR TAREI-MP	TARA PRASAD MOHAPATRA
	CRLA/145/2023		
113	314/2023	SUBRAT KUMAR SETHY-MP	RAMAKANTA PANDA
	CRLA/151/2023		
114	314/2023	DAMAYANTI SWAIN-MP	
	ABLAPL/16153/2022		
115	315/2023	RINTU @ CHINMAYA KUMAR SAMAL-MP	
	ABLAPL/8931/2021		
116	315/2023	SUBRAT KUMAR SETHY-MP	RAMAKANTA PANDA
	CRLA/151/2023		
117	316/2023	ANTARYAMI BEHERA-MP	RAMAKANTA PANDA
	CRLA/152/2023		
118	316/2023	BRAHMANANADA MALIK-MP	
	ABLAPL/236/2023		
119	317/2023	ANTARYAMI BEHERA-MP	RAMAKANTA PANDA
	CRLA/152/2023		
120	317/2023	SUVENDU SASMAL @ SUMAN-MP	
	ABLAPL/15130/2022		

121	318/2023 ABLAPL/15382/2022	SOMYARANJAN DAS-MP	
122	318/2023 CRLA/153/2023	SURENDRA SINGH-MP	DHIRENDRA KUMAR MOHAPATRA
123	319/2023 ABLAPL/11473/2019	KASINATH TRIPATHY-MP	
124	319/2023 CRLA/153/2023	SURENDRA SINGH-MP	DHIRENDRA KUMAR MOHAPATRA
125	320/2023 CRLA/423/2016	RANJAN KU.NAYAK-MP	M/S.DIPTIRANJAN MOHAPATRA,D.SAMANTARAY,B.F
126	320/2023 ABLAPL/114/2023	TAPAN @ PABITRA SETHI-MP	
127	321/2023 CRLA/155/2023	BHAGIRATHI SAHU @ BHAGI SAHU-MP	JNYANANANDA PANDA
128	391/2023 WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUSTRAY,M/S.PRAFULLA KU. RAT
129	392/2023 WA/311/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUSTRAY
130	393/2023 WA/157/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
131	394/2023 WA/157/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
132	395/2023 WA/158/2023	NARAYAN MAHALI-MP	BHAKTA RANJAN BARIK
133	396/2023 WA/159/2023	PREMANANDA ROUT-MP	PAJIT KUMAR PRADHAN
134	397/2023 WA/160/2023	PARBATI SAHOO-MP	ANIMESH MOHANTY
135	398/2023 WA/160/2023	PARBATI SAHOO-MP	ANIMESH MOHANTY
136	399/2023 WA/161/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	400/2023 WA/161/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	401/2023 WA/161/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	457/2023 CRLMC/708/2021	RAJEEV PATRA-MP	BIRENDRA KU. PARDHI
140	458/2023 CRLMC/3368/2022	KHIROD RANA-MP	
141	459/2023 CRLMC/648/2023	BIJAYA KUMAR NAIK-MP	RABI NARAYAN BEHERA
142	460/2023 CRLMC/650/2023	BIPINI@BIPIN KUMAR PRADHAN-MP	BINAYA BHUSAN ROUSTRAY
143	461/2023 CRLMC/653/2023	SHASADHAR SUTAR@EKA-MP	RUDRA NARAYAN PARIJA
144	462/2023 CRLMC/655/2023	MANOJ MALLIK-MP	ARIJEET MISHRA
145	463/2023 CRLMC/657/2023	PRASANTA SAHU-MP	ANIRUDHA DAS
146	464/2023 CRLMC/658/2023	ALOK MALIK-MP	BIKRAM CHANDRA GHADEI
147	465/2023 CRLMC/551/2023	MANISH AGARWAL-MP	YUVRAJ PARESH
148	466/2023 CRLMC/665/2023	SANTOSH PRADHAN-MP	BISWAJIT KANUNGO
149	467/2023 CRLMC/666/2023	PITABASH SUBUDHI@PITABAS SUBUDHI-MP	KODANDA BHUYAN
150	468/2023 CRLMC/669/2023	RAMA CHANDRA PANDA-MP	GOPINATH MISHRA
151	469/2023 CRLMC/2325/2022	BHULESWAR MALLIK-MP	
152	470/2023	SOUDAMINI BEHERA-MP	AMULYA RATNA PANDA

153	CRLMC/675/2023 471/2023	ARJUNA CHARAN PANDA-MP	SRIDHAR RATH
154	CRLMC/672/2023 472/2023	GAYATRI PATRA-MP	
155	CRLMC/1851/2022 473/2023	GAYATRI PATRA-MP	
156	CRLMC/1852/2022 474/2023	AJAYA PANDA-MP	SURYAKANTA DWIBEDI
157	CRLMC/680/2023 475/2023	JITENDRA KUMAR SATPATHY@PINTU-MP	SURYAKANTA DWIBEDI
158	CRLMC/681/2023 476/2023	SUJANA BEHERA-MP	NIRANJAN PANDA
159	CRLMC/684/2023 477/2023	SHYAMAGHANA BEHERA-MP	BISHNU PRASAD PRADHAN
160	CRLMC/687/2023 478/2023	PINTU SAHU-MP	BISWAJIT RANJAN TRIPATHY
161	CRLMC/688/2023 479/2023	ANIMESH MANDAL-MP	MAHESWAR MOHANTY
162	CRLMC/689/2023 480/2023	HEMANTA KUMAR SWAIN-MP	S.S.RAY
163	CRLMC/690/2023 481/2023	NILAMADHABA SAHOO@LIPU-MP	PRIYA RANJAN SINGH
164	CRLMC/693/2023 482/2023	MANOJ KUMAR SAHOO-MP	
165	CRLMC/3992/2022 1540/2023	GYAN RANJAN PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
166	WP(C)/3491/2023 1541/2023	DURYODHAN SAHOO-MP	RANJAN KUMAR ROUT
167	WP(C)/3492/2023 1542/2023	KANHU @ KAHNU CHARAN PRUSTY-MP	DINESH KUMAR PATRA
168	WP(C)/1507/2015 1543/2023	MANOJ KUMAR SAMAL-MP	
169	WP(C)/23503/2022 1544/2023	SAMARENDRA NAYAK-MP	
170	WP(C)/22988/2022 1545/2023	GARINDAR KUMAR-MP	TRILOCHAN NANDA
171	WP(C)/3500/2023 1546/2023	AMIT KUMAR-MP	TRILOCHAN NANDA
172	WP(C)/3506/2023 1547/2023	RANJEET @ RANJIT KUMAR SAHA-MP	TRILOCHAN NANDA
173	WP(C)/3508/2023 1548/2023	MUNNA KUMAR SAH-MP	TRILOCHAN NANDA
174	WP(C)/3509/2023 1549/2023	ODISHA STATE ROAD TRANSPORT CORPORATION-MP	
175	WP(C)/23116/2022 1550/2023	PATHANI SAMANTA INSTITUTE OF MEDICAL TECHNOLOGY, NA RAKAR, KANHPUR	
176	WP(C)/3510/2023 1551/2023	ABHIRAM BEHERA-MP	MANAS PATI
177	WP(C)/3514/2023 1552/2023	KIRUTHIKA P.-MP	MR.GAUTAM MUKHERJI, M/S.RAJIV KUMAR MAHAN
178	WP(C)/2636/2023 1553/2023	M/S.BHUSHAN STEEL LTD-MP	M/S.IPSIT A.ACHARYA
179	WP(C)/905/2017 1554/2023	GOPAL CHANDRA SAHOO-MP	RAMA CHANDRA MOHANTY
180	WP(C)/3528/2023 1555/2023	KRUSHNA CHANDRA SAHOO-MP	RASHMI KANTA ACHARYA
181	WP(C)/3531/2023 1556/2023	SANTOSH KUMAR BEHERA-MP	SK. ZAFARULLA
182	WP(C)/3534/2023 1557/2023	KAMALA KANTA BEHERA-MP	SK. ZAFARULLA
183	WP(C)/3537/2023 1558/2023	KALYANI DEVGOSWAMI-MP	BHAGABAN BEHERA
	WP(C)/36969/2022		

184	1559/2023 WP(C)/22601/2021	MADHAB DHADA-MP	PRASANTA KUMAR JENA
185	1560/2023 WP(C)/2013/2023	SATISH CHANDRA GUPTA-MP	VIVEKANANDA JENA
186	1561/2023 WP(C)/12401/2022	DHANANJAYA SENAPATI-MP	MANORANJAN MISHRA
187	1562/2023 WP(C)/3545/2023	SATYA NARAYAN PATTNAIK-MP	BIPLAB P.B. BAHALI
188	1563/2023 WP(C)/1865/2023	SRI SRI GOURI SANKAR BUS OWNERS ASSOCIATION, GANESHPANIGRAHI	DEBENDRA PANIGRAHI
189	1564/2023 WP(C)/3552/2023	M/S.JITENDRA SUBUDHI, KORAPUT-MP	BHABANI PRASAD MOHANTY
190	1565/2023 WP(C)/3552/2023	M/S.JITENDRA SUBUDHI, KORAPUT-MP	BHABANI PRASAD MOHANTY
191	1566/2023 WP(C)/3554/2023	M/S.SHANKAR KUMAR BISOI, KORAPUT-MP	BHABANI PRASAD MOHANTY
192	1567/2023 WP(C)/3554/2023	M/S.SHANKAR KUMAR BISOI, KORAPUT-MP	BHABANI PRASAD MOHANTY
193	1568/2023 WP(C)/25508/2021	AJAYA KU. DASH-MP	BIDYADHAR MANASINGH
194	1569/2023 WP(C)/2072/2023	SURYA MOHAN DAS-MP	
195	1570/2023 WP(C)/1483/2023	SAROJINI MALIK-MP	ARUN KUMAR PATRA
196	1571/2023 WP(C)/3557/2023	M/S.JITENDRA SUBUDHI, KORAPUT-MP	BHABANI PRASAD MOHANTY
197	1572/2023 WP(C)/3557/2023	M/S.JITENDRA SUBUDHI, KORAPUT-MP	BHABANI PRASAD MOHANTY
198	1573/2023 WP(C)/11905/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD., BERSITAMP	MOHAN NANDA
199	1574/2023 WP(C)/3555/2023	M/S SHANKAR KUMAR BISOI-MP	BHABANI PRASAD MOHANTY
200	1575/2023 WP(C)/3555/2023	M/S SHANKAR KUMAR BISOI-MP	BHABANI PRASAD MOHANTY
201	1576/2023 WP(C)/37072/2022	PRASAN KUMAR BEHERA-MP	PRAKASH KUMAR SAMAL
202	1577/2023 WP(C)/3558/2023	DEBRAJ NAYAK-MP	MANAS CHAND
203	1578/2023 WP(C)/3560/2023	LATIKA GIRI-MP	GOPINATH MISHRA
204	1579/2023 WP(C)/3562/2023	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR-MP	ADITYA MISHRA
205	1580/2023 WP(C)/3563/2023	BIBHUTI BHUSAN JENA-MP	SATYABADI MANTRY
206	1581/2023 WP(C)/3565/2023	M/S SHRI RADHARAMAN ALLOYS PVT. LTD., SUNDARGARH	AMLA KANTA ROUT
207	1582/2023 WP(C)/3566/2023	M/S.SHRI RADHARAMAN ALLOYS PVT.LTD, JHARBEDA-	MLAYA KANTA ROUT
208	1583/2023 WP(C)/16275/2021	PRIYADARSAN PRADHAN-MP	PRIYADARSAN PRADHAN (In Person)
209	1584/2023 WP(C)/3565/2023	M/S SHRI RADHARAMAN ALLOYS PVT. LTD., SUNDARGARH	AMLA KANTA ROUT
210	1585/2023 WP(C)/3566/2023	M/S.SHRI RADHARAMAN ALLOYS PVT.LTD, JHARBEDA-	MLAYA KANTA ROUT
211	1586/2023 WP(C)/12478/2016	SRIKANTA MOHAPATRA-MP	
212	1587/2023 WP(C)/3567/2023	SHRIMATI MALLIK-MP	AJAYA KUMAR PRADHAN
213	1588/2023 WP(C)/798/2023	PRADEEPTA SARANGI-MP	
214	1589/2023 WP(C)/4787/2018	AMULYA RATNA MISHRA-MP	M/S.BIRAJA PRASANNA SATAPATHY
215	1590/2023	ANIMI RAJENDRA PRASAD-MP	JAGAMOHAN PATTANAIAK



216	WP(C)/3577/2023 1591/2023	MANAS RANJAN NAYAK-MP	SAMEER KUMAR DAS
217	WP(C)/3584/2023 1592/2023	ANJAN KUMAR PAL-MP	SAMEER KUMAR DAS
218	WP(C)/3585/2023 1593/2023	DEBJYOTI DUTTA-MP	SAMEER KUMAR DAS
219	WP(C)/3586/2023 1594/2023	NRUSINGHA CHARAN PRADHAN-MP	KALI PRASANNA MISHRA
220	WP(C)/20425/2020 1595/2023	DR.SAUMYAKANTA MOHANTY-MP	
221	WP(C)/16048/2019 1596/2023	BAIKUNTHA NAYAK-MP	SOUMYA RANJAN DAS
222	WP(C)/40842/2021 1597/2023	KAMAKSHYA SAHU-MP	UPENDRA KUMAR SAMAL
223	WP(C)/3591/2023 1598/2023	BADALI MAHANANDIA @ SINGH-MP	PRASANTA KUMAR SATAPATHY
224	WP(C)/3597/2023 1599/2023	RAJESH KUMAR MISHRA-MP	AMBUJA BANDHU PARIDA
225	WP(C)/3598/2023 1600/2023	PRITISH KHAMARI-MP	MANAS CHAND
226	WP(C)/3435/2023 1601/2023	M/S MAHARAJ BISWAS, MALKANGIRI-MP	BHABANI PRASAD MOHANTY
227	WP(C)/3599/2023 1602/2023	SUDARSAN SAHU-MP	SUKANTA KUMAR DALAI
228	WP(C)/3602/2023 1603/2023	PRASANTA KUMAR MOHANTY-MP	AMITABH MISHRA
229	WP(C)/3603/2023 1604/2023	PRASANTA KUMAR MOHANTY-MP	AMITABH MISHRA
230	WP(C)/3603/2023 1605/2023	RAMESH CHANDRA BEHERA-MP	SUKANTA KUMAR DALAI
231	WP(C)/3606/2023 1606/2023	SUBASH CHANDRA NAYAK-MP	SUKANTA KUMAR DALAI
232	WP(C)/3608/2023 1607/2023	RANJIT KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
233	WP(C)/3610/2023 1608/2023	ABHIMANYU BEHERA-MP	SUKANTA KUMAR DALAI
234	WP(C)/3611/2023 1609/2023	KORUNADEI KUMBHAR-MP	AMIT PRASAD BOSE
235	WP(C)/3612/2023 1610/2023	PRASANTA KUMAR BISOI-MP	ASHOK KUMAR MOHAPATRA (1)
236	WP(C)/3613/2023 1611/2023	RATNESWAR JHA-MP	AMITAV DAS
237	WP(C)/3614/2023 1612/2023	PRATAP CHANDRA MALLIK-MP	DAYANANDA MOHAPATRA
238	WP(C)/3615/2023 1613/2023	SIDHU CHARAN SINGH-MP	S.RATH
239	WP(C)/32327/2022 1614/2023	GURU CHARAN MOHANTY-MP	AMITAV DAS
240	WP(C)/3617/2023 1615/2023	DILESWAR SAHU-MP	SUJIT KUMAR DAS
241	WP(C)/3620/2023 1616/2023	ASHOK KUMAR DASH-MP	BISWABIHARI MOHANTY
242	WP(C)/3623/2023 1617/2023	JAJATI KESHARI ROUT-MP	NIHAL RATH
243	WP(C)/3626/2023 1618/2023	PADMA CHARAN PADHY-MP	NIHAL RATH
244	WP(C)/3628/2023 1619/2023	RENUBALA SAHOO-MP	AJIT KUMAR TRIPATHY
245	WP(C)/3629/2023 1620/2023	BRAMHANANDA DASH-MP	NIHAL RATH
246	WP(C)/3630/2023 1621/2023	GAGAN KUMAR PARIDA-MP	ACHYUTANANDA PATTANAIAK
	WP(C)/30062/2022		

247	1622/2023 WP(C)/3631/2023	PRADEEP KUMAR MOHANTY-MP	NIHAL RATH
248	1623/2023 WP(C)/29894/2022	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
249	1624/2023 WP(C)/3637/2023	VARSHA BHUYAN-MP	UMESH CHANDRA BEHURA
250	1625/2023 WP(C)/36592/2021	SUKANTA MUDULI-MP	NILAMADHAB SARKAR
251	1626/2023 WP(C)/24079/2012	STATE and ANR.-MP	AGA
252	1627/2023 WP(C)/3639/2023	ARATI SAHOO-MP	PRAJIT KUMAR PRADHAN
253	1628/2023 WP(C)/3473/2023	BERGA LIANGI-MP	BHAWANI SANKAR PANIGRAHI
254	1629/2023 WP(C)/3643/2023	PRAMODINI JUADI-MP	DINESH KUMAR PATRA
255	1630/2023 WP(C)/3650/2023	PARBATI SAHOO-MP	ANIMESH MOHANTY
256	1631/2023 WP(C)/25978/2022	AMITA BARAD-MP	SANJIB KUMAR BHANJADEO
257	1632/2023 WP(C)/3404/2023	LALATENDU SAMANTA-MP	SIBANARAYAN BISWAL
258	1633/2023 WP(C)/3406/2023	KAMAL KUMARI DEO-MP	SIBANARAYAN BISWAL
259	1634/2023 WP(C)/3665/2023	MAGUNI CHARAN KAR-MP	JAYDEEP PAL
260	1635/2023 WP(C)/3671/2023	SUSANTA KUMAR SAMANTARAY-MP	BUDHADEV ROUSTRAY
261	1636/2023 WP(C)/3673/2023	SHIVAJYOTI CONPRO PVT. LTD., BBSR-MP	GAYATRI PATRA
262	1637/2023 WP(C)/3675/2023	KAMALPAT DALMIA-MP	SASWAT KUMAR ACHARYA
263	1638/2023 WP(C)/3677/2023	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES	<del>KSHIROD KUMAR SAHOO</del>
264	1639/2023 WP(C)/3678/2023	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES	<del>KSHIROD KUMAR SAHOO</del>
265	1640/2023 WP(C)/3679/2023	M/S. RASHI STEELS-MP	KSHIROD KUMAR SAHOO